

**PROCESSING STATUS OF DRAFT SCHEME as on 13-
Nov-20**

I. Clarification/documents awaited from stock exchanges

1	Scheme of Arrangement between Orient Green Power Company Limited and their shareholders	23-Jul-20	21-Sep-20 Observation letter and complaints report received from NSE	Observation Letter & Complaints Report awaited from BSE.
2	Draft Scheme of Arrangement between Evolutionary Systems Private Limited, Trans American Information Systems Private Limited, Mastek Limited	26-Aug-20	NOC received from NSE on 26-Aug-20	NOC pending from BSE.
3	Minda I Connect P Ltd with Minda Industries Ltd.	01-Oct-20	12-Nov-20	Clarification sought from NSE. Reply awaited
4	Draft Composite Scheme of Arrangement between Future Group Companies and Reliance Group Companies	23-Oct-20	NOC received from BSE on 06-Nov-20	Clarification sought from BSE. Reply awaited
5	Draft SOA between Jupiter Wagons Ltd. and Commercial Engineers & Body Builders Co Limited	21-Oct-20	05-Nov-20	NOC and Complaints Report of Exchange awaited
6	Draft Composite Scheme of Amalgamation amongst Gateway Distriparks Limited and Gateway East India Private Limited and Gateway Rail Freight Limited and Their Respective Shareholders	29-Oct-20	Scheme documents received from BSE on 05-Nov-20	Scheme documents received from BSE on 05-Nov-20
7	Scheme of Reduction of share capital of Escorts Limited and their respective shareholders	05-Nov-20		NOC of BSE and Complaints report from exchanges awaited

8	Composite Scheme of Amalgamation and Arrangement of GMR Power Indra Ltd with and demerger of the demerged undertaking of GMR Infrastructure Ltd and vested into GM Power and Urban Infra Ltd.	02-Nov-20	05-Nov-20	Clarification sought from exchange. Reply awaited
9	Draft Scheme of Amalgamation between Gulshan Holdings Private Limited, East Delhi Importers & Exporters Private Limited, Gulshan Polyols Limited and their respective shareholders	05-Nov-20	05-Nov-20	NOC of exchanges awaited
10	Composite Scheme of Amalgamation & Arrangement amongst Aquagnis Technologies Private Limited and EURO Forbes Financial Services Limited and Eureka Forbes Limited and Forbes & Company Limited and Forbes Enviro Solutions Limited	06-Nov-20	06-Nov-20	NOC of exchanges awaited
11	Scheme of Compromise and/or Arrangement between Modern Denim Limited and Modern Insulators Limited and their respective shareholders and creditors	12-Nov-20	Scheme documents received from BSE on 12-Nov-20	NOC awaited from BSE
12	Scheme of Arrangement between Ajmera Realty & Infra India Limited and Radha Raman Dev Ventures Private Limited	27-Apr-20	Complaints report received from BSE, NSE on 09-Jun- 2020.	Observation letter awaited from BSE.

13	Draft scheme of Arrangement between Amrapali Industries Limited and Amrapali Asset Reconstruction Company Private Limited	03-Nov-20	Scheme documents received on 03-Nov-20	Observation letter/Complaints report awaited from BSE.
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II. Comments awaited from other Regulatory Body etc.

14	Scheme of Amalgamation of Indus Netlink Limited, Castle Rock Advisors Private Limited & K2 Infosolutions Private Limited with Fortune Industrial Resources Limited	16-Oct-20	NOC received from MSEI 05-Nov-20	Comments awaited from other regulatory body.
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III. Under process at SEBI

15	Draft Scheme of Amalgamation amongst Gretex Industries Limited, Apsara Selections Limited and Sankhu Merchandise Private Limited	29-Jun-20	Clarification received from NSE on 26-Oct-20	Under Process
16	Scheme of Arrangement between GHCL Ltd and GHCL Textiles Ltd	02-Sep-20	Clarification received from BSE on 03-Nov-20	Under Process
17	Scheme of Arrangement between Poonam Roofing Products Pvt Ltd with Sahyadri Industries Ltd	28-Jul-20	Observation letter received from BSE on October 09, 2020	Under Process
18	Composite Scheme of Amalgamation and Arrangement amongst Motherson Sumi Systems Limited, Samvardhana Motherson International Limited and Motherson Sumi Wiring India Limited	17-Sep-20	09-Nov-2020 Comments received from other regulatory body	Under Process

19	Scheme of Arrangement between Reliance Industries Limited and Reliance O2C Limited	18-Sep-20	Clarification received from BSE on Nov 10, 2020	Under Process
20	Scheme of Amalgamation between Zuari Global Limited and Gobind Sugar Mills Limited	25-Sep-20	Observation letter and complaints report received from NSE and MSEI on 25-Sep-20. BSE Observations received on Oct 11, 2020.	Under Process